## CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH, MUMBAI

### O.A.No.211/00500/2014

Dated this Monday the 4th day of February, 2019

Coram:Dr. Bhagwan Sahai, Member (A). Shri R. N. Singh, Member (J).

1. SHRI SHRIPRAKASH S/O MARUTI
WAGHMARE, aged about 54 years,
Occupation:Service R/o. Bunglow
No.15, "Shivneri" Vijay Nagar,
Civil Lines, Nagpur-440001.

... Applicant.

( By Advocate Shri Swapnil Pathak ).

### Versus

- Union of India, Ministry of Home Affairs, North Block, Central Secretariat, New Delhi-110001. Through its Secretary.
- 2. Union of India, Ministry of Personnel, Public Grievance and Pensions, Department of Personnel & Training, North Block, New Delhi-110001. Through its Secretary.
- 3. The Union Public Service Commission, Dholpur House, Shahajahan Road, through its Chairman.
- 4. The State of Maharashtra,
  Home Department, Madam Cama Road,
  Nariman Point, Mantralaya,
  Mumbai-400032 through its
  Secretary.
- The Director General of Police, Maharashtra State, Mumbai-400 032.
- 6. Shri K. A. Kanse, Superintendent of Police, Bhandara, District, Bhandara, aged about:53 years, Occupation:Service, R/O C/O Superintendent of Police,

Bhandara District, Bhandara-441904.

7. Shri A. R. Morale,
Commandant, State Reserve Police
Force, Group V, Daund, Pune-413801
aged about 47 years,
Occupation: Service, State
Reserve Police Force, Group V,
Daund, Pune-413 801.

... Respondents.

( By Advocate Shri V. S. Masurkar ).

# ORDER (ORAL) Per : R. N. Singh, Member (Judicial)

#### Present.

- 1. On instructions from the arguing counsel Shri Swapnil Pathak, Shri Vicky Nagrani, learned counsel for the applicant.
- 2. Shri V. S. Masurkar alongwith Shri V. Narayanan and Shri V. B. Joshi, learned counsels for the respondents.
- At the outset, the learned counsel for the applicant seeks permission to withdraw the OA. He submits that in this regard, the applicant has prepared one miscellaneous application and he places a copy of it on record.
- 4. In view of the aforesaid, the OA stands dismissed as withdrawn. No order as to costs.

(R. N. Singh)
Member (J)

(Bhagwan Sahai) Member(A)

v. ( ) v. /